

**DIVISION BENCH**

**ITEM NO.122**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.182/2022, IA No.200/2022 & IA No.7/2023  
IN CP (IB) No.33/ALD/2021**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 12<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SMALL INDUSTRIAL DEVELOPMENT BANK OF INDIA V/S KRITI PRAKASHAN PVT LTD.</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 13<sup>th</sup> August, 2024.

**-Sd-**

**(Court Officer)**

**12<sup>th</sup> July, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*